

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 3, 4 & 57 of 2013**

**Dated : 31<sup>st</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Counsel for the Respondent : Mr. Buddy A. Ranganadhan

**ORDER**

As agreed by the learned counsel for the parties, post these  
matters for hearing on **17.12.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/kt